

दिल्ली विधान सभा सचिवालय
समाचार भाग-2
(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
सोमवार, 01 सितम्बर, 2008/भाद्रपद 10, 1930 (शक)

संख्या- २१४

विषय:- फोटो निर्वाचक नामावली तैयार करने के संबंध में।

उपरोक्त विषय के संदर्भ में मुख्य निर्वाचन अधिकारी, दिल्ली से प्राप्त पत्र संख्या- सीईओ/ईएलजी/101(3)/2007/27237-261 दिनांक 29 अगस्त, 2008 की प्रति दिनांक 12.6.2008 की प्रति दिल्ली विधान सभा के माननीय सदस्यों के सूचनार्थ संलग्न की जा रही है।

सिद्धार्थ राव
सचिव

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT
BULLETIN PART-II

(General information relating to legislative and other matters)

Monday 1st September, 2008/10 Bhadra 1930 (Saka)

No.278

Sub: Preparation of Photo electoral rolls

Please find overleaf the photocopy of the letter No. CEO/EL.G/101 (3)/2007/27237-261 dated the 29th August, 2008 on -the subject cited above received from the Office of the Chief Electoral Officer, Delhi for the information of Hon'ble members of Delhi Legislative Assembly.

SIDDHARATH RAO
SECRETARY



राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
कार्यालय, मुख्य चुनाव अधिकारी, दिल्ली

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI

पुराना सेंट स्टीफन कॉलेज भवन,
कश्मीरी गेट, दिल्ली - 110 006

दूरभाष नं.: 23982711, 23982611, 23965476, 23933054

Old St. Stephen's College Building,
Kashmere Gate, Delhi - 110 006.
Fax. Nos. 23910683, 23981513, 23963604

No. CEO/EL.G/101(3)/2007/ 27237-261 DATED: 29 AUG 2008

Sub: Preparation of Photo electoral rolls with reference to 01.01.2008 as qualifying date-
Revised Schedule

Sir,

I am directed to inform you that Commission vide ECI letter No. 23/DL/2008/Vol II/3804 dated 27th August, 2008 has extended the time for receipt of claims and objections in all the 70 Assembly Constituencies in NCT of Delhi upto 2nd September, 2008. The last date of filing claims and objection is now 02.09.2008.

(J.K.SHARMA)

DY.CHIEF ELECTORAL OFFICER